



Government of Jammu and Kashmir  
Tourism Department  
Civil Secretariat, J&K Srinagar  
\*\*\*

**Notification**

Srinagar, the 13<sup>th</sup> July, 2023.

**S.O 366** .- In exercise of the powers conferred by clause (m) of section 2 of the Jammu and Kashmir Registration of Tourist Trade Act, 1978, and in partial modification of Notification SRO 165 dated 24<sup>th</sup> April, 1984, the Government of Jammu and Kashmir hereby make the following amendments in the said notification; namely:-

Prescribed authorities appearing at S.No. 1 and 2 shall be substituted by the following:-

1. "Director, Handicrafts & Handloom, Kashmir; and
2. Director, Handicrafts & Handloom, Jammu."

**By order of the Hon'ble Lieutenant Governor, J&K.**

Sd/-

(Dr. Syed Abid Rasheed Shah)IAS  
Secretary to the Government

No: TSM-Estb/49/2022

Dated: 13 .07.2023

Copy to the:

1. All Financial Commissioners, J&K.
2. Director General of Police, J&K
3. All Principal Secretaries to Government.
4. Joint Secretary (J&K) Ministry of Home Affairs, GoI.
5. All Commissioner/Secretaries to Government.
6. Divisional Commissioner, Kashmir.
7. Divisional Commissioner, Jammu.
8. Director Tourism, Jammu.
9. Director Tourism, Kashmir.
10. Managing Director, J&K TDC,
11. Director, Handicrafts and Handloom Kashmir.
12. Secretary, Royal Springs Golf Course, Srinagar.
13. Director, Handicrafts and Handloom Jammu.
14. Special Secretary to Hon'ble Lieutenant Governor J&K.
15. Managing Director, J&K Cable Car Corporation Ltd.
16. Chief Executive Officers of all Tourism Development Authorities.
17. Secretary, Jammu Tawi Golf Course, Sidhra.
18. General Manager, Government Press for publication in Government gazette.
19. All Treasury Officers.
20. Private Secretary to Secretary to Government, Tourism Department.

(Arshad Hussain Bhat)

Under Secretary to the Government